

F. No. 296/4/2019- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi, dated the 16.12.2019

Office Memorandum

Subject: -Weekly Report in respect of important developments in CBIC for the week – 09.12.2019 to 13.12.2019- reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week – 09.12.2019 to 13.12.2019

1. Administrative Changes:-

- Order regarding grant of Ad-hoc Promotion to the Grade of joint Commissioner of Customs and Central Excise to Sh. Shaileshkumar D. Jambotkar on in-situ basis, notionally with effect from 01.01.2019 has been issued vide Office Order No. 166/2019 dated 10.12.2019.
- Order regarding allocation of Additional Charge of Commissioner of Customs (Appeals), Mumbai Customs Zone-I to Shri Jagreeti Sain Negi in addition to his regular charge of Commissioner of Customs (Appeals), Mumbai Customs Zone-II, has been issued vide Office Order No. 167/2019 dated 10.12.2019.
- Order regarding grant of Ad-hoc Promotion to the Grade of Joint Commissioner of Customs and Central Excise to Sh. Rajkumar V. Kendre on in-situ basis, notionally with effect from 01.01.2019 has been issued vide Office Order No. 168/2019 dated 13.12.2019.
- Order regarding chain of nomination (Link Officer) for Commissioner (Coordination-I) and Commissioner (Coordination-II) has been issued vide Office Order No.169/2019 dated 13.12.2019.

2. Legislative Changes: -

- Notification No. 45/2019-Cus (ADD), dated 10.12.2019 seeking to impose anti-dumping duty on imports of Clear float glass originating in or exported from Pakistan, Saudi Arabia and UAE in pursuance of Final findings of Designated Authority in sunset review of notification No.48/2014-Customs (ADD) dated 11.12.2014.
- Notification No. 89/2019 dated 10.12.2019 vide F.No.524/18/2019-STO(TU) regarding Appointing the date under Section 88 of Final Act (No.2), 2019- reg.

(Sunil Kumar Sinha)
Commissioner Coord

1. Chairman, CBIC
2. Member (Tax Policy, IT, Legal & CV)
3. Member (Customs)
4. Member (Admn)
5. Member (Investigation, CX & GST)

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